

अगर उन के लिए कहीं नौकरियों की व्यवस्था उपलब्ध न हो, तो मुसलबत हो सकती है। इन सारी बातों पर विचार करना पड़ेगा।

### Bomb Explosion on Railway Track

+

\*788. { Shri D. C. Sharma:  
Shri D. D. Mantri:  
Shri Hem Barua:  
Shri Subodh Hansda:  
Shri S. C. Samanta:  
Shri Onkarlal Berwa:  
Shri Maheswar Naik:  
Shri Ram Harkh Yadav:  
Shrimati Savitri Nigam:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that one Khalasi was killed and two others injured as a result of the explosion of a bomb, which they found on the railway track, between Harisinga and Udalgiri stations on the Tezpur-Rangiya section of Northeast Frontier Railway on 15th March, 1963;

(b) whether any enquiry has been held into the incident; and

(c) if so, the findings thereof and the action taken in the matter?

**The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):** (a) and (b). Yes Sir, he was not a Khalasi but a gang-man, and the bomb was found a few yards away from the railway track and not on the track itself.

(c) The enquiry is still in progress by the Government Railway Police and their findings are awaited.

**Shri D. C. Sharma:** May I know if this bomb was there as a result of some sabotage or as a result of some other thing?

**Shri Shahnawaz Khan:** That would be known after the enquiry is completed.

**Shri D. C. Sharma:** May I know why the enquiry has taken so long when it is a matter which affects one

of our most sensitive areas at this time?

**Shri Shahnawaz Khan:** The enquiry is conducted by the State police, and the railways are not in a position to force their hands.

**श्री शिव नारायण :** जो आदमी मर गया है, उस के लिए सरकार ने क्या कम्पेन्सेशन दिया है ?

**श्री शाहनवाज खां :** जब एन्क्वायरी कमेटी की रिपोर्ट मिल जायगी, तब उस पर विचार करेंगे।

**Shrimati Savitri Nigam:** May I know whether the contents of the exploded bomb have been sent for laboratory test; if so, what results have been revealed?

**Shri Shahnawaz Khan:** The contents of the bomb are gunpowder, and when the thing explodes no gunpowder remains.

**Shri A. P. Sharma:** May I know whether any interim compensation has been given to the family of the killed person?

**Shri Shahnawaz Khan:** As I submitted just now, Sir, as soon as the result of the enquiry is known all these matters will be considered.

**Shri A. P. Sharma:** The final payment can be made afterwards. I want to know whether any interim payment has been made.

**Mr. Speaker:** If it had been given, certainly he would have told the hon. Member. Therefore, nothing has been given.

**Shri Hem Barua:** In view of the fact that this incident is not a stray incident, it is a part of a pre-planned subversive activity—it is suspected like that—on behalf of China, may I know why Government have not been able to look into the matter so long? I want to know whether the Railway Ministry here at the Centre has approached the State Government to hurry up with the matter because it is

a sensitive area and a strategic area also?

**The Minister of Railways (Shri Swaran Singh):** I do not think that there is any basis for this assertion that this is part of any pre-planned activity on the part of the Chinese. Let us not unnecessarily get panicky. On this very track, according to the information in our possession, a number of trains passed that morning, fairly important trains, and nothing happened. And I would not be surprised if this was a sort of casual fall from some of the goods that were carried in the train. This is one of the possibilities that is being investigated. Therefore, let us not fear or see danger where it does not even exist.

**Shri Hem Barua:** Sir, on a point of order. When I said that it is suspected that it is a part of the pre-planned subversive activity and all that, the hon. Deputy Minister has state that an inquiry is proceeding into the matter and the State police are conducting this inquiry. But here is the hon. Minister who comes and asserts that this is not a part of any subversive activity or something like that, in the midst of the inquiry that is being made into the incident. May I know whether this is not going to prejudice the inquiry? That is the point of order.

**Mr. Speaker:** The hon. Member gave his own apprehension, or his own version, that he suspects subversion. If that does not prejudice the inquiry, the version given by the Minister can also be a possibility and it also does not prejudice the same. Both of them have given only the possibilities and apprehensions and both would be considered by the inquiry committee.

**Shri Tyagi:** While the Minister is a responsible person and, therefore, makes a responsible statement, the Member is irresponsible. How can they be put on par?

**Shri Hem Barua:** Sir, on a point of order. Yesterday I pointed out that you alone have got the right even to

abuse us and as loyal members we will submit to you. Now my hon. friend, Shri Tyagi, says that I am irresponsible. I seek your protection.

**Mr. Speaker:** He has expressed that as a token of his affection.

#### Freight Rates

+

{ Shri P. C. Borooah:  
\*790. { Shri Dinan Bhattacharya:  
      { Shri Indrajit Gupta:  
      { Shri R. S. Pandey:

Will the Minister of Transport and Communications be pleased to state:

(a) whether questions relating to freight rates covering the India U.K. and Continental trade were discussed at the India U.K.—Continental Conference held on the 21st March 1963; and

(b) if so, the specific questions discussed and the decisions taken thereon?

**The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) Yes, Sir.

(b) The discussions are still going on and no decisions have yet been taken. When the result is known the information will be placed on the Table of the House.

**Shri P. C. Borooah:** May I know whether the recent increase in shipping freight by certain foreign shipping companies has affected the import trade between India-UK-Continental countries and, if so, to what extent?

**Shri Raj Bahadur:** There was a meeting of the India-UK-Continental Conference where they considered the question of the possible upward revision of the freight rate. The discussions are still going on and they have not come to any conclusion. So, it will not be possible for me to make any forecast.

**Shri P. C. Borooah:** May I know whether any mutual concession is going to be given in regard to freights?